



MANIPUR **GAZETTE**

**EXTRAORDINARY
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No. 317

Imphal, Friday, February 20, 2026

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**GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)**

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 19th February, 2026

No. APPT-9/4/2022-DP-DP/H(ii): In pursuance of the decision taken in Cabinet meeting held on 17th February, 2026, the Governor of Manipur is pleased to appoint Dr. Krishnananda Samurailatpam Sharma as Advisor (Policy Matter) to the Hon'ble Chief Minister, Manipur for a period of 1 (one) year with immediate effect in public interest.

2. The terms and conditions of his service including honorarium, entitlements, etc. will be issued separately in consultation/concurrence with Finance Department (PIC), Government of Manipur.

By orders & in the name of Governor,

M. RABICHANDRA SINGH,
Under Secretary (DP),
Government of Manipur.